

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO.772
TO BE ANSWERED ON 21st NOVEMBER, 2016

PSUS WORKING UNDER THE MINISTRY

772. SHRI INNOCENT:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the names and locations of Central Public Sector Undertakings (PSUs) working under the Ministry;
- (b) the number of contract/casual labourers appointed therein during the last three years indicating the areas/jobs in which these contract/casual labourers were appointed;
- (c) the number of contract/casual labourers who were regularized during the said period along with the mechanism adopted to ensure minimum wages to these workers;
- (d) the mechanism put in place to ensure that the provisions of various labour laws are not violated by contractors and others; and
- (e) the action taken in cases of complaints against the violations by contractors?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a) The names and location of Central Public Sector Undertakings (CPSUs) under Ministry of Commerce & Industry are as under:-

S.No.	Name of PSU	Location
1.	MMTC Ltd.	Core-1, CGO Complex, Lodi Road, New Delhi
2.	State Trading Corporation of India(STC) Ltd.	JawaharVayaparBhawan, Tolstoy Marg, New Delhi
3.	PEC Ltd.	Hansalaya, 15 Barakhamba Road, New Delhi
4.	STCL Limited	"Chandrodaya", No.10/1, 2 nd Main, 30 th cross, 7 th Block, Jayanagar, Bangalore 5600 070 (Karnataka)
5.	Indian Trade Promotion Organisation (ITPO)	PragatiBhawan, PragatiMaidan, New Delhi
6.	ECGC Ltd.	10 th Floor, Express Towers, Nariman Point, Mumbai-400021

- (b) The services of contract workers/labourers are generally engaged by the PSUs through various contractors/agencies for security, housekeeping,

horticulture, pantry, electrical maintenance, drivers, etc. The details of number of contract workers engaged during the last three years by the PSUs under this Ministry is as follows:-

PSU	2013-14	2014-15	2015-16
MMTC	286	283	296
STC	293	314	322
PEC	77	48	49
STCL	0	0	0
ITPO	0	0	0
ECGC	69	73	104
TOTAL	725	718	771

(c)to(e): No contract worker was regularised during the said period. At the time of agreement with outsourcing agencies, the PSUs ensure that the contractor has a valid licence and also registration with the ESI and EPF organisations and execute a written agreement with the contractor covering scope of job, legal obligation, payment terms, other terms and conditions. As per the payment clause, a contractor prefers his monthly contribution paid for the workers. In case of non-compliance of contractual obligations by contractors, the contract provides for pre-mature termination of contract.

During last three years, no complaint has been received by PSUs against the violation by agencies in respect of statutory compliance except MMTC Regional Office (RO), Kolkata. On instruction of Regional Office Kolkata, the contractor has since taken corrective actions.
